

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CIAN HEALTHCARE LIMITED

OPERATING IN PHARMACEUTICAL INDUSTRY AT

Reg. Office At Pune (M.H.) and Plant at Village Sisona, Bhagwanpur, Roorkee, Distt. Haridwar, (Uttarakhand)
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board
of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PAN: AACCC5027C CIN: L24233PN2003PLC017563
2.	Address of the registered office	Milkat No. 3339, Block No.1, From South Side ,C.S.No. 227/23A, Harpale Park, Opp. Berger Paint, Phursungi, Pune, Maharashtra, India, 412308
3.	URL of website	https://cian.co
4.	Details of place where majority of fixed assets are located	248, Village Sisona, Bhagwanpur, Roorkee, Distt. Haridwar, (Uttarakhand) -247661
5.	Installed capacity of main products/ services	Product HSN Code : 3004 Capacity : 750000 KG Qty. Sold : 419972.40 KG
6.	Quantity and value of main products/ services sold in last financial year	Product HSN Code : 3004 Capacity : 750000 KG Qty. Sold : 419972.40 KG Sales Value : 4429.09 Lakhs
7.	Number of employees/ workmen	256
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought from RP by sending an email on cirp.cianhealthcare@gmail.com or risingsun192123@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under section 25(2)(h) of the code can be sought from the RP by sending an email on cirp.cianhealthcare@gmail.com or risingsun192123@gmail.com
10.	Last date for receipt of expression of interest	23.12.2024
11.	Date of issue of provisional list of prospective resolution applicants	02.01.2025
12.	Last date for submission of objections to provisional list	07.01.2025
13.	Date of issue of final list of prospective resolution applicants	17.01.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22.01.2025
15.	Last date for submission of resolution plans	21.02.2025
16.	Process email id to submit Expression of Interest	cirp.cianhealthcare@gmail.com



Roshen

Sd/-

Roshen Chordiya

Reg. No.: Registration No. IBBI/PA-001/IP-P02840/2023-2024/14347

As IRP of Cian Healthcare Limited

vide Hon'ble NCLT, Mumbai order dated 11 June 2024

Address: 114, Solaris Hubtown, N.S. Phadke Marg, Near East West Flyover,

Andheri (E), Mumbai-400069; **Email:** cirp.cianhealthcare@gmail.com

Date: 07.01.2025

Place: Mumbai

AFA Valid till 31.12.2025